

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(CAA)-417(ND)2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.07.2018**

**NAME OF THE COMPANY: ValueFirst Mobility Vision Technologies Pvt.
Ltd.**

SECTION OF THE COMPANIES ACT: 230-232


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Counsel for the Petitioner

ORDER

No time left. Renotify this case on 9th August, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)